

DIVISION BENCH
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1281(KB)2019
IA(I.B.C)/837(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SRI BIR ISPAT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

ORDER

1. **IA(I.B.C)/837(KB)2024**

- i. This IA has been filed by liquidator for taking on record Progress Report at page 14. This IA is accompanied by an affidavit of liquidator at page 12.
- ii. Progress Report is taken on record. IA is allowed and **disposed of**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**